

(b) The rate of compensation varies with the nature and quality of the land acquired. For the lands so far acquired in the villages of Ichra and Mechau in the Singhbhum District of Bihar, the prescribed payable values of raiyats' interest are as under:

Description of land	Rate per acre
Dhan I.	Rs. 1,764
Dhan II.	Rs. 1,411
Dhan III.	Rs. 882
Gora I.	Rs. 882
Gora II.	Rs. 265
Gora III.	Rs. 88
Waste Land.	Rs. 44

In addition to the above, solatium, landlords' interest, value of houses, trees, wells, tanks, standing crops, etc., if any, are included in the compensation payable to owners.

(c) 252.92 of land were acquired in 1960, for which a sum of Rs. 2,55,784 was deposited with the Government of Bihar on account of compensation payable to the land owners. Out of this, a sum of Rs. 2,41,955 has actually been disbursed to the parties concerned by the State Government.

Further, a sum of Rs. 82,578 has been placed at the disposal of the State Government as deposit for acquisition of additional 12.46 acres of land in the area.

#### Indian Labour Conference

**1066. Shri Indrajit Gupta:** Will the Minister of Labour and Employment be pleased to state the proposed dates, venue and agenda of the 20th Session of the Indian Labour Conference?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** The Indian Labour Conference is proposed to be held from 7th to 9th August, 1962, at New Delhi. The interests concerned have been asked to forward their suggestions for the agenda.

#### Allocation for industries in Punjab for Third Plan

**1067. Shri D. C. Sharma:** Will the Minister of Planning be pleased to state:

(a) whether the original plan allocation for the Third Five Year Plan in the field of industry for Punjab has been modified;

(b) if so, what are the modifications;

(c) what was the original plan allocation for the Third Plan for Punjab under the head 'Industries';

(d) whether any additional amount has been provided for;

(e) if so, what amount; and

(f) if not, how these modifications have been effected without increasing the amount as finally allocated in the Third Plan?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) No sir, there has been no modification in the original State Plan allocation.

(b) Does not arise.

(c) Rs. 14.4 crores.

(d) No, Sir.

(e) and (f). Do not arise.

#### Production of Soap

**1068. Shri Himatsingka:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of soap produced by units using power and by non-power units separately;

(b) what is the amount of Central Excise duty realised from power units and non-power units respectively;

(c) the number of factories in each category (i) power and (ii) non-power;

(d) whether any imported raw materials are used by the soap industry; and

(e) if so, what amount of foreign exchange is released to power units and non-power units for the same?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 15].

(d) Yes, Sir.

(e) \*\* Power operated units:

Period:—April, 1960-March, 1961—  
Rs. 654.38 lacs.

April, 1961-March 1962—  
Rs. 480.15 lacs.

Non-power operated units:

Period:—April, 1960-March, 1961—  
Rs. 25.76 lacs.

April, 1961-March, 1962—  
Rs. 19.30 lacs.

(\*\*) The above information is in respect of units borne on the books of the Development Wing of the Ministry of Commerce and Industry.

#### **Expenditure on Plan Projects**

**1069. Shri P. C. Borooah:** Will the Minister of Planning be pleased to state:

(a) the proportion of expenditure on non-plan projects to the expenditure on plan projects; and

(b) what is the proportion of expenditure on development projects chargeable to revenue to the expenditure on projects chargeable to capital account?

**The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda):** (a) and (b). Since it is not known to which period or sectors the question is directed, it is not possible to furnish the information asked for.

#### **Techno-Economic Survey of Madhya Pradesh**

**1071. Shrimati Maimoona Sultan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that about two years ago the National Council of Applied Economic Research under-

took a techno-economic survey of Madhya Pradesh and proposed a ten-year industrialisation programme;

(b) if so, what were the broad outlines of the programme; and

(c) how far the programme has since been carried out?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to (c). The information is being collected and will be laid on the Table of the House, in due course.

#### **Staff Artistes in All India Radio**

1072. { Shri Abdul Ghani Goni:  
Bakshi Abdul Rashid:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of staff artistes in A.I.R.;

(b) their grades or fee ranges, as they are working in various capacities; and

(c) whether they are working on contract basis?

**The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):**

(a) 1727 (as on 31-3-62).

(b) *For Programme Production Staff*

Assistant Producer Rs. 300-600

Producer Rs. 450-800

Deputy Chief Producer Rs. 800-1100

Conductor, Vadya

Vrinda Rs. 1000-1250

Chief Producer Rs. 1000-1500

*For other Staff Artists*

Rs. 100-300

Rs. 250-500

Rs. 450-750

Rs. 750 and above.

(c) Yes, Sir.

#### **Categories of Posts in Government of India Press**

**1073. Shri Nambiar:** Will the Minister of Works, Housing and Supply be pleased to state: